

pared even with the R.A.F., and therefore, it is not proposed to lay down any information on the Table of the House.

WRITTEN ANSWERS TO QUESTIONS

अमरीकी कारीगर

*२३७६. श्री मगन लाल बागड़ी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) भारत की विभिन्न परियोजनाओं में इस समय कितने अमरीकी कारीगर काम कर रहे हैं और पिछले वर्ष में कितने ऐसे कारीगर सनाह देने के बाद अपने देश लौट गए; तथा

(ख) इन कारीगरों का यात्रा खर्च तथा वेतन भारत सरकार देती है या अमरीका की सरकार ?

The Minister of Finance (Shri C. D. Deshmukh): It is presumed that the hon. Member refers to the American technicians whose services are secured under the various technical assistance schemes. On this basis the replies to the questions are:—

(a) 89 and 15 respectively.

(b) Travelling expenses from U.S.A. to India and back, and salaries while in India, are paid by the Organisations which provide the experts viz., the Technical Co-operation Mission, the various agencies of the United Nations, etc. Travel expenses on duty within India are borne by the Government of India or the State Government concerned.

BOMBAY CUSTOMS OFFICERS

*2377. **Shrimati Sucheta Kripalani:** Will the Minister of Finance be pleased to state:

(a) whether any officers of the Bombay Customs were prosecuted

during 1951 to 1953 on charges of corruption and bribery;

(b) if so, their number;

(c) the result of any such prosecution; and

(d) whether any of the dismissed officers was re-instated?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Yes, Sir.

(b) Three.

(c) One was convicted and sentenced to pay a fine of Rs. 300. He has been removed from service as a result of departmental proceedings against him. The remaining two were acquitted for lack of evidence. One of them has been removed from service as a result of departmental action. The departmental proceedings against the other have not yet been completed.

(d) No, Sir.

ACCOUNTANT GENERAL'S OFFICE, WEST BENGAL

*2384. { **Shrimati Renu Chakravarty:**
Shri H. N. Mukerjee:

(a) Will the Minister of Finance be pleased to state whether there are any facilities for training classes for the lower division clerks in the office of the Accountant-General, West Bengal, for appearing for Part I of the S.A.S. examination?

(b) In which States and offices have such facilities been started?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes.

(b) In all the offices of the Indian Audit and Accounts Department in all States.

HINDI SHORT-HAND

*2392. **Shri Krishnacharya Joshi:** Will the Minister of Education be pleased to refer to the reply to starred question No. 286 given on the 29th May 1952 and state:

(a) what further progress has been made in the evolution of a system of short-hand for Hindi and other Indian languages; and